

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY & ORS.

Respondent(s)

Date : 16-10-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR
Ms. Jinisha Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 6 have filed counter affidavit,
though opportunity to file counter affidavit to respondent
Nos.1 to 5 was already declined.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents, if any.

SUJATA SINGH
Registrar

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